

**Name of the Corporate Debtor: Libra Fabric Designs Private Limited; Date of Commencement of Liquidation: 11th March, 2026;
List of Stakeholders as on: 07th May, 2026**

List of Operational Creditors (Government Dues)

S. No.	Name of Claimant		Details of Claims Received	Details of Claims Admitted					Amount of Contingent Claims	Amount of Claim rejected	Remarks, if any
	Department	Government	Total Amount Claimed	Total Amount of Claim Admitted	Nature of Claim (Secured/ Unsecured/ Contingent)	Amount Covered by lien or attachment pending disposal	Whether lien or attachment removed? (Yes/No)	% in total amount of claims admitted			
1	The Assistant Commissioner CGST & Cex. Range-III Division-III, Mumbai Central	Maharashtra State Government	14,39,00,813.00	14,39,00,813.00	Unsecured	0	NA	22.61	-	-	-
	Office of the State Tax Officer, MUM-VAT-C-846	Maharashtra State Government	44,98,984.00	44,98,984.00	Unsecured	0	NA	0.71	-	-	-
	Total		14,83,99,797	14,83,99,797				23.32			

Notes

1	The amount of claim is provisionally admitted and is subject to further revision / substantiation / modification on the basis of receipt of any additional information/ evidences / clarifications and which warrants such revision / substantiation / modification.
2	The claimants who had submitted claims during CIR process but did not submit during Liquidation process - In accordance with the Regulation 12(2)(c) of Liquidation Regulations, 2016 such claims have been considered on the basis of those claim form and supported documents submitted by them during CIR process.
3	In accordance with the Regulation 31(3) of Liquidation Regulations, 2016, the Liquidator may apply to the Adjudicating Authority to modify an entry in the list of stakeholders filed with the Adjudicating Authority, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the Adjudicating Authority. Accordingly, an application shall be filed with the AA in this regard and therefore, this amended list shall be subject to the appropriate directions of the AA in this regard. Subsequently, on receipt of appropriate direction vide its order, the Liquidator shall re-constitute the Stakeholder's Consultation Committee.

Nilesh Rajendra Kothari
Liquidator of M/s Libra Fabric Designs Private Limited
Registration No. IBBI/PA-002/1P-N01225/2022-2023/14132
AFA valid upto: 30.06.2027